

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 229 of 2012 & IA No.368 of 2012

Dated : 7th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. Hasan Murtaza
Mr. Aditya Panda
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R-1
Mr. Krishnan Venugopal Sr. Adv.
Ms. Anusha Nagarajan
Ms Prerna Priyadarshini for
Tata Power**

ORDER

As a special case, post the matter for further hearing on

21.09.2013 at 11.00 A.M & 27.09.2013 at 2.30 P.M.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/ts